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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 1562 /A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Ito Basar,  
District & Sessions Judge,  
Tezu, Lohit District, Arunachal Pradesh.

Dated Guwahati, 28<sup>th</sup> March, 2019.

Sub:- Earned Leave.

Ref:- Application dated 26.03.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 10 (ten) days Earned Leave w.e.f. 09.04.2019 to 18.04.2019 (sufficing 19.04.2019 being Good Friday) has been granted/rejected.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

1564  
**Memo NO.HC.VII-21/2008/1563-1A, dated 28-03-19**

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
- ✓ 2. The Systems Analyst, Gauhati High Court.

28/3/19  
**JT. REGISTRAR (VIGILANCE)**

Rdgs